

ITEM NO.109

COURT NO.16

SECTION II-B

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO(S). 1556/2013

CHABI KARMAKAR & ORS.

APPELLANT(S)

VERSUS

THE STATE OF WEST BENGAL

RESPONDENT(S)

Date : 16-05-2024 This appeal was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE SUDHANSHU DHULIA  
HON'BLE MR. JUSTICE PRASANNA BHALACHANDRA VARALE

For Appellant(s) Mrs. Priya Puri, AOR  
Mr. Animesh Upadhyay, Adv.  
Ms. Parul Sharma, Adv.  
Mr. Sharad Kumar Puri, Adv.  
Ms. Smriti Sinha, Adv.

For Respondent(s) Mr. Nipun Saxena, Adv.  
Ms. Astha Sharma, AOR  
Mr. Shreyas Awasthi, Adv.  
Mr. Archit Adlakha, Adv.  
Ms. Soumya Saxena, Adv.  
Mr. Aditya Raj Pandey, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

List the matter on 31.07.2024.

(JAGDISH KUMAR)  
COURT MASTER (SH)

(RENU BALA GAMBHIR)  
COURT MASTER (NSH)